Shri S. M. Beautjee: May I know whether serious complaints have been received regarding the conduct of Railway Protection Force man, and if so, the remedy that has been sought to check such things?

Shri Shahnawas Khan: It is a very general question.

Mr. Deputy Speaker: Now, Shri Bhakt Darshan.

Shri S. M. Banerjee: A Railway Protection Force man was found even molesting a woman. Since complaints have been received.....

Mr. Deputy Speaker: We are considering what happened at Barellly. We are not going into the behaviour or conduct of a particular Railway Protection Force man. We cannot do it in this question.

भी मक्त दर्शन: क्या इस घटना के बाद रेलवे सुरक्षा दल के लोगों को इस तरह की हिदायत दी गई है कि जो रेलवे के साधारण कानून है कम से कम उन का पालन उन्हें घवश्य करना चाहिये ताकि इस तरह की कोई घटनायें न होने पार्ये !

भी शाहनवाज सां: यह तो हमेशा किया ही आ रहा है।

Shri Hem Barua: In view of the fact that the Railway Board had issued specific orders to counteract the hooliganism of the students, may I know whether the Railway Board has also issued specific orders to counteract the hooliganism of the Sainiks and others as well?

Mr. Deputy-Speaker: Those orders must be there already.

Shri Shahnawas Khan: I would like to contradict that insinuation. There is no hooliganism amongst the members of the Railway Protection Force; they are a well-disciplined body. I would submit that even among the very well-disciplined forces in the world today we do have some cases of indiscipline; when we do have an 217(Ai) LSD—2.

odd case of indiscipline, we deal with it armly.

Mr. Deputy Speaker: Next question.

gpri Hem Barua: May I make a humble submission?.....

Mr. Deputy Speaker: I have called the next question.

गोविन्द सागर श्रीस

*११८६. डा० राम सुपय सिंह : क्या सिचाई और विसुत् मंत्री यह बताने की कृषा करेंगे कि :

(क) क्या 'यह सक है कि मासदा नंगल में गोविन्द सागर झील में मस्स-पार्शन के अधिकारों के बारे में हिमाचल प्रदेश और पंजाब की सरकारों के बीच झगडा चल रहा है; और

(स) यदि हां, तो इसे मुलझाने के लिये क्या हल निकासा जा रहा है ?

सिचाई सीर विस्तृत् उपमंत्री (श्री हावी) : (कं) जी, हां ।

(स) विषय उत्तरी क्षेत्रीय परिषद् (नादर्ने फोनल काउन्सिल) के विचाराधीन है ।

बा॰ राम मुनग सिंह: इस झगड़े की बात केन्द्रीय सरकार की निगाह में कब बाई भीर कितनी जल्दी इस का फैसला किये जाने की सम्भावना है ?

spri Hathi: In fact, this matter has not come up before the Irrigation and Power Ministry, but it has been taken up in the Zonal Council where the representatives of the States meet and decide.

ps. Eam Subhag Singh: How far has the development plan regarding pisciculture suffered due to the controversy between the two Governments?

Shri Hathi: The controversy is between the two Governments of Punjab and Himachal Pradesh

Dr. Ram Subbag Singh: My question is whether the plan regarding the development of pisciculture m Gobind Sagar Lake has suffered due to this controversy If so, what is the extent to which it has suffered?

Shri Hathi: I have no idea as to whether the plan has suffered It is for the Punjab and Himachal Pradesh Governments to carry on with the plan I do not know

भी भक्त दर्शन में यह जानना बाहता हु कि यह शगडा कब से प्रारम्भ हुआ भीर कब तक इसके निर्णय हो जाने की माशा की जाती है ?

Shri Hathi: As I said, the Irrigation and Power Ministry has not dealt with this question But we have information in as much as the representatives of the Ministry attend the Zonal Council meetings This question is being handled by the Zonal Council

Bardar Iquei Singh: May I know whether there is any proposal to transfer this whole area to the Punjab Government so that there may be no controversy or dispute?

Mr. Deputy Speaker: That is a bigger question

भी पद्म देश क्या यह दुरुस्त है कि जब पजाब गवर्नमेंट ने यह कहा कि इतने गहरे जल के अन्दर मछली नहीं हो सकती तो हिमाचल प्रदेश की सरकार ने वह कहा कि इसका काम हमें दिया जाय भीर हम इस काम को पूरा करने के लिये तैयार है तो क्या सरकार इसको करने के लिये तैयार नहीं ?

Mr. Deputy-Speaker: Next question. Dr Rem Subhag Singh.

बा॰ राम सुभग सिंह : ग्रभी यत्री महोयद में कहा कि हम लोगों को इस बात की जानकारी नहीं हैं तो यह एक बड़ा

महत्वपूर्ण कार्य है गीविन्द सावर का कि वहां मक्कलियों की उस्रति का कार्य किया बाब तो कई एक बार यहां के लोग भी उसकी देख रेख करने जाते हैं तो क्या कमी यहा के प्रधिकारियों की निगाह में यह चीच भाई कि उस शगडे का निवटारा बल्दी से जल्दी किया जाय ताकि इस कार्य की सचारू रूप से चलाया जा सके?

Orel Anemers

Shri Hathi: The Zonal Council is presided over by the Home Minister I think the representatives concrened will try to bring about un amicable settlement as soon as possible

भी पदा देव : उपाध्यक्ष महो दय मत्री महोदय द्वारा मेरे प्रश्न का उत्तर नहीं दिया गया। मेरा निवेदन यह है कि चुकि यह बात हिमाचल प्रदेश के प्लानिंग बोर्ड के सामने बाई थी बौर पवरब गवर्नमेट ने इस बात के लिये इकार किया कि चुकि यह तालाव बहुत गहरा होगा इसमिये मच्चनी नहीं हो सकती और हिमाचल प्रदेश की सरकार ने इस बात की धाकर दी बी कि हम इस काम को करने के लिये तैयार हैं बशतें कि गवर्नमेट इस काम को हमें स्पूर्व करे ऐसी स्थिति में सरकार का क्या रिऐक्शन है ?

Shri Mathi: This view point might be placed before the Zonal Council That is the only thing I can say

Groundnut and Castor-Cake

*1200. Shri Bali Roddy: Will the Minister of Food and Agriculture be pleased to state.

- (a) the reasons for the high cost of groundnut cake and castor-cake in the country, and
- (b) the steps proposed to be taken to bring down the prices?

The Deputy Minister of Agriculture (Shri M. V. Krishnappe): (a) The high cost is due mainly to an increase in demand for these oilcakes